

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No.2826 of 2020**

Rijhu Oraon ..... **Petitioner**

**Versus**

The State of Jharkhand ..... **Opp. Party**

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**CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA**

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For the Petitioner : Mr. Sourav Kumar, Advocate  
For the State : Ms. Priya Shrestha, A.P.P.

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**02/Dated: 09<sup>th</sup> September, 2020**

1. Learned counsel for the petitioner and learned A.P.P., are present.
2. In view of the submission of learned counsel for the petitioner the defect, as pointed out by the office, is hereby, ignored for the time being.
3. Office to list the application under the appropriate heading after two weeks.

**(AMITAV K. GUPTA, J.)**

Chandan/-